

- (ii) Setting up of NML Model Libraries,
- (iii) Quantitative and Qualitative Survey,
- (iv) Capacity Building for Library Professionals.

(iv) **Gandhi Heritage Sites Mission:**

In April, 2006, Government of India, constituted a Gandhi Heritage Sites (GHS) Panel headed by Shri Gopalkrishna Gandhi and, with eminent Gandhians. Based on the recommendation of the Panel the “Gandhi Heritage Sites Mission” with a fixed term of 5 years was created in 2013. The Mission’s mandate is to preserve for posterity the identified sites and to supervise, guide and assist in conservation initiatives, maintenance or preservation initiatives and the creation of a database of tangible, literary and visual heritage associated with Gandhi.

The Mission Secretariat is headed by a Joint Secretary to Government of India who is *ex-officio* Secretary to the Mission. The Mission is headquarter at New Delhi and in order to strengthen links with State Governments and to coordinate the implementation of the Mission’s projects, the Zonal Cultural Centers (North, South, East, West and Central Zone) under the Ministry of Culture, are associated with the Mission. The Mission has started functioning from December, 2013 onwards.

**Review of laws to protect culture and tradition**

675. SHRI A. VIJAYAKUMAR: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has any proposal to amend/review laws to protect culture and tradition not being protected by courts of law;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No, Sir. The Government has no proposal to amend/review Laws to protect culture and tradition not being protected by courts of Law.

(b) and (c) Do not arise.

**Concession and exemption given to PSUs**

676. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that in spite of excise duty, customs duty and several other concessions and exemptions, certain PSUs are making losses, if so, the details thereof; and

(b) PSU-wise concessions and exemptions given during last two years in financial-terms?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) No, Sir. So far as the Central Public Sector Enterprises (CPSEs) under the Department of Heavy Industry (DHI) is concerned, they are incurring losses due to number of factors such as poor order book, shortage of working capital, surplus manpower, obsolete plant and machinery and difficulty to adjust to changing market conditions etc.

(b) The details of concessions and exemptions in r/o of CPSEs under DHI are as follows:

- Cement Corporation of India (Rajban Unit in Himachal Pradesh) has been availing 100% excise duty exemption since 2010. It has availed excise duty concession amounting to ₹ 7.37 crore and ₹ 9.02 crore in the year 2014-15 and 2015-16 respectively.
- Hindustan Paper Corporation Ltd. was in receipt of grant for meeting its additional operational costs on account of transportation. It has availed grant amounting to ₹ 83.50 crore and ₹ 50.00 crore during 2015-16 and 2016-17 respectively.

#### **Closure of industries**

677. SHRI P. L. PUNIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of private and public industries closed in the country, the number of industries incurring losses, the details of the last two years along with the reasons;

(b) whether Government has received any proposals to restart these industries or to make them profitable, if so, the action taken on those proposals, the details thereof;

(c) the number of people whose employment got directly or indirectly affected due to closing of such industries, the details thereof; and

(d) the details of efforts made by Government to make such industries profitable and to restart the closed industries?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) to (c) As per information available from Central Public Sector Enterprises (CPSEs), six CPSEs were closed down during 2014-15 and 2015-16 and 378 employees were on the rolls of these CPSEs. The Department of Public Enterprises does not maintain information of